Bill No. 6 of 1997 * THE APPROPRIATION BILL (NO.1) 1997 **

to authorise payment and appropriation of certain sums from and out of the consolidated Fund of the Government of National Capital Territory of Delhi for the services in respect of the financial year 1996-97.

Be it enacted by the Legislative Assembly of National Capital Territory of Delhi in the 48th year of the Republic of India as follows:-

SHORT TITLE 1. This Act may be called the Appropriation (No.1) 1997.

Act,

the finan

ISSUE OF From and out of the Consolidated Fund of the National

Rs. 670,14,17,000/- from Capital Territory of Delhi, there may be paid and applied and out of the Consolidated further s not exceeding those specified in column (5) of Fund of the National the Schedule amounting in the aggregate to the **Capital Territory of** of Rupees six hundred seventy crores and fourteen lakhs Delhi for the seventeen

thousand towards defraying the several

financial year charges which will come in the course of payment during 1996-97

year 1996-97 in respect of the services specified in column (2) of the Schedule.

Appropriation 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the National Capital Territory of Delhi by this Act, shall be appropriated fo services and purposes expressed in the Schedule in relation to the said period.

Bill No. 5 of 1997 viz. Delhi Tax on Luxuries (Amendment) Bill was listed for consideration on and was referred to the **Select Committee.**

Introduced on 18-3-1997 i) ii) Passed on 19-3-1997 03-04-1997 iii) Assented on

iv) Published in the

> Gazette on 07-04-1997

THE SCHEDULE (See Section 2 and 3)

(Rs. in Thousands)

Deman					
DEMA	ND SERVICES AND P	SERVICES AND PURPOSES		Charged on the Consol- idated Fund	Total
(1)	(2)		Assembly (3)	(4)	(5)
1 Legislative Assembly		Revenue		150	150
2 3	General Administration Administration of	Revenue	12341	20	12361
	Justice	Revenue		5197	5197
4	Finance	Revenue		2	2
5	Police	Revenue			
		Capital			
6	Education	Revenue	200		200
		Capital			
7	Medical and Public	_			
	Health	Revenue	100	650	750

		Capital				-
8	Social Welfare	Revenue	200		20	0
		Capital	1224570		1	224570
9	Industries	Revenue	217253	1000	2182	53
		Capital	983696		98369	6
10	Development	Revenue		849789	849789	
	_	Capital				
11	Local Self Govt. and	-				
	Public Works Department	Revenue	1000	1800	2800	
	-	Capital	3149349	54700	3204049	
••	Public Debt.	Capital		199400	199400	
12	Loans to Govt. Servants	Capital			-	
13	Pensions	Revenue				
		_				
	TOTAL	:	- 5588709	1112708		6701417